

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.No 509/2010

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th February 2018, 10.30 A.M

Name of the Company	Partha Ghosh & Anr.-Versus- Pragati 47 Development Ltd & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Mr. Sohail Haque, Adv.

2. Mr. S. Pandey, Adv.

2
sup 2 & 3

Smt Pandey, A
8.2.18

1. Ms Bhuvaneshwari Das, Adv
2. Mr Ayush Jain, Adv
3. Ms Payal Saha, Adv

For resp.
no. 1

} Adv.
8/02/2018

1. Anindha Roy, Adv

2. Boja Chakrabarti, Adv

3. Debjyoti Saha, Adv

} For
petitioners

} Adv.
8/2/18

ORDER

Ld. Counsel for the petitioners and respondent nos 1, 2
and 3 is present.

List it on 21/03/2018.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)